Before Hon'ble Chairman, National Green Tribunal, New Delhi

OA 814 of 2024

A F F I D A V I T

I, Naresh Kadyan Son of Late Shri Om Parkash Kadyan, Retired Commissioner of Bharat Scouts and Guides, Haryana, C- 38, Rose Apartment, Delhi- 110085, do hereby solemnly affirm and state on oath as under:

It is humbly submitted that:

1. **Dr. Alka Rao, now serving as public servant, designated as Advisor (Science & Standards & Regulations), under the administration of the Food Safety and Standards Authority of India (FSSAI), which is a statutory body under the administration of the Ministry of Health and Family Welfare, Government of India, which regulates the manufacture, storage, distribution, sale, and import of food articles, while also establishing standards to ensure food safety.**
2. **Dr. Alka Rao, appointed as Non official members under clause (d) of sub-section (4) of section 8, as per Notification, bearing No. S.O. 289(E), dated 15-1-2025, by the MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE.**

Place: Ahmedabad.
Date: 8-2-2025.

Naresh Kadyan
Deponent

V E R I F I C A T I O N

I, Naresh Kadyan on solemn affirmation and oath state that all the facts stated above are correct to the best of my knowledge and belief and nothing is false or concealed. The contents being true I swear this affidavit. Solemnly affirmed at Ahmedabad on 8th day of February 2025.

Naresh Kadyan
Deponent

रजिस्ट्री सं. डी.एल.- 33004/99 REGD. No. D. L.-33004/99

भारत का राजपत्र
The Gazette of India

सी.जी.-डी.एल.-अ.-18012025-260318
CG-DL-E-18012025-260318

असाधारण
EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (ii)
PART II—Section 3—Sub-section (ii)

प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

सं. 287] नई दिल्ली, बुधवार, जनवरी 15, 2025/पौष 25, 1946
No. 287] NEW DELHI, WEDNESDAY, JANUARY 15, 2025/PAUSHA 25, 1946

पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय

अधिसूचना

नई दिल्ली, 15 जनवरी, 2025

का.आ. 289(अ).— केन्द्रीय सरकार, जैव विविधता अधिनियम, 2002 (2003 का 18) की धारा 4 की उप-धाराएं (1) और (4) के अधीन भारत के राजपत्र, असाधारण, भाग-2, खंड 3, उप-खंड (ii) में प्रकाशित अधिसूचना संख्या का.आ. 1147(अ), तारीख 01 अक्तूबर, 2003 द्वारा राष्ट्रीय जैव विविधता प्राधिकरण की स्थापना करती है |

और केंद्रीय सरकार ने समय-समय पर इस प्राधिकरण के सदस्यों को नियुक्त करने के संबंध में विभिन्न अधिसूचनाएं जारी की हैं;

अब, अत: केन्द्रीय सरकार, जैविक विविधता अधिनियम, 2002 (2003 का 18) की धारा 8 की उप-धारा (4) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए निम्नलिखित सदस्यों को राष्ट्रीय जैव विविधता प्राधिकरण में नियुक्त करती है और इस प्रयोजन के लिए भारत सरकार के तत्कालीन पर्यावरण और वन मंत्रालय, की अधिसूचना संख्या का.आ. 1147(अ), तारीख 01 अक्तूबर, 2003 निम्नलिखित संशोधन करती है, अर्थात :-

1. उक्त अधिसूचना में, क्रम संख्या (1) से (16) और तत्संबंधी प्रविष्टियों के स्थान पर, निम्नलिखित क्रम संख्याएं और प्रविष्टियां रखी जाएंगी, अर्थात :-

धारा 8 की उप-धारा (4) के खंड (क) के अधीन अध्यक्ष के रूप में नियुक्त सदस्य :

(1) श्री सी. अचलेन्द्र रेड्डी, अध्यक्ष (तारीख 01.07.2025 तक)

धारा 8 की उप-धारा (4) के खंड (ख) के अधीन नियुक्त पदेन सदस्य :

(2) कृषि मंत्रालय और किसान कल्याण मंत्रालय में कृषि अनुसंधान और शिक्षा कार्यसंबंधित संयुक्त सचिव, भारत सरकार;

(3) कृषि और किसान कल्याण विभाग में कृषि और किसान कल्याण कार्य से संबंधित संयुक्त सचिव, भारत सरकार;

(4) आयुष मंत्रालय में आयुर्वेद, यूनानी, सिद्ध, सोवा रिग्पा, योग तथा प्राकृतिक चिकित्सा और होम्योपैथी कार्य से संबंधित संयुक्त सचिव, भारत सरकार;

(5) जैव प्रौद्योगिकी विभाग में जैव प्रौद्योगिकी कार्य से संबंधित संयुक्त सचिव, भारत सरकार;

(6) पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय में पर्यावरण और जलवायु परिवर्तन कार्य से संबंधित संयुक्त सचिव, भारत सरकार;

(7) पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय में वन और वन्य जीव कार्य से संबंधित देख रहे संयुक्त सचिव, भारत सरकार;

(8) पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय में भारतीय वानिकी अनुसंधान और शिक्षा परिषद कार्य से संबंधित संयुक्त सचिव, भारत सरकार;

(9) पृथ्वी विज्ञान मंत्रालय में संयुक्त सचिव, भारत सरकार;

(10) पंचायती राज मंत्रालय में संयुक्त सचिव, भारत सरकार;

(11) विज्ञान और प्रौद्योगिकी मंत्रालय के विज्ञान और प्रौद्योगिकी विभाग में संयुक्त सचिव, भारत सरकार;

(12) विज्ञान और प्रौद्योगिकी मंत्रालय में वैज्ञानिक और औद्योगिक अनुसंधान कार्य से संबंधित संयुक्त सचिव, भारत सरकार;

(13) जनजातीय कार्य मंत्रालय में संयुक्त सचिव, भारत सरकार;

धारा 8 की उप-धारा (4) के खंड (ग) के अधीन वार्षिक चक्रानुक्रम आधार पर नियुक्त सदस्य :

(14) सदस्य-सचिव, राजस्थान राज्य जैव विविधता बोर्ड

(15) सदस्य-सचिव, अरुणाचल प्रदेश राज्य जैव विविधता बोर्ड

(16) सदस्य-सचिव, तमिलनाडु राज्य जैव विविधता बोर्ड

(17) सदस्य-सचिव, संघ राज्य क्षेत्र अंडमान और निकोबार द्वीप समूह जैव विविधता परिषद

धारा 8 की उप-धारा (4) के खंड (घ) के अधीन गैर-सरकारी सदस्य:

(18) डॉ. अल्का राव (तारीख 05.09.2026 तक)

(19) डॉ. जॉय कुमार मैतीलैश्राम (तारीख 05.09.2026 तक)

(20) -----

(21) डॉ. गौरी जोशी (तारीख 05.09.2026 तक)

(22) श्री हंचीनल आर. रामप्पा (तारीख 05.09.2026 तक)

धारा 8 की उप-धारा (4) के खंड (ङ) के अधीन सदस्य सचिव :

(23) डॉ. बी. बालाजी, सदस्य-सचिव

2. सदस्यों का कार्यकाल की अवधि इस अधिसूचना के पैरा 1 के अधीन उनके नाम के सामने इंगित अवधि होगी।

[फा. सं. जे-22018/46/2003-CSC(BC) Vol. II]

रघु कुमार कोडाली सलाहकार/वैज्ञानिक 'जी'

टिप्पण – मूल अधिसूचना भारत के राजपत्र, असाधारण, भाग 2, खंड 3, उप-खंड (ii) में अधिसूचना संख्या का.आ. 1147(अ), तारीख 01 अक्टूबर, 2003 द्वारा प्रकाशित की गई थी और तत्पश्चात अधिसूचना संख्या का.आ. 497(अ), तारीख 15 अप्रैल 2004; का.आ. 262(अ), तारीख 22 फरवरी, 2007; का.आ. 389(अ), तारीख 15 फरवरी, 2010; का.आ. 3299(अ), तारीख 31 अक्तूबर, 2013; का.आ. 1351(अ), तारीख 07 अप्रैल, 2016; का.आ. 897(अ), तारीख 21 मार्च, 2017; का.आ. 1850 (अ), तारीख 11 जून, 2020; का.आ. 1720(अ), तारीख 30 अप्रैल, 2021 द्वारा संशोधित की गई थी और अंतिम बार का.आ. 4037(अ), तारीख 06 सितंबर 2023 द्वारा संशोधित की गई थी ।

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

NOTIFICATION

New Delhi, the 15th January, 2025

S.O. 289(E)— WHEREAS the Central Government established the National Biodiversity Authority under sub-sections (1) and (4) of section 4 of the Biological Diversity Act, 2002 (18 of 2003) *vide* notification number S.O. 1147(E), dated the 1st October, 2003 published in the Gazette of India, Extraordinary, Part-II, Section 3, Sub-section (ii);

AND WHEREAS the Central Government has issued various notification in this regard to appoint the members of the Authority from time to time;

NOW, THEREFORE, in exercise of the powers conferred by sub-section (4) of section 8 of the Biological Diversity Act, 2002 (18 of 2003), the Central Government hereby appoints the following members to the National Biodiversity Authority and for that purpose makes the following further amendment in the notification of the Government of India in the erstwhile Ministry of Environment and Forests number S.O. 1147 (E), dated the 1st October, 2003, namely:-

1. In the said notification, for serial numbers (1) to (16) and the entries relating thereto, the following serial numbers and entries shall be substituted, namely:-

Member appointed as a Chairperson under clause (a) of sub- section (4) of section 8:

(1) Shri C. Achalender Reddy, Chairperson (upto 01.07.2025)

***Ex officio* members appointed under clause (b) of sub-section (4) of section 8:**

(2) Joint Secretary to the Government of India dealing with the Agricultural Research and Education in the Ministry of Agriculture and Farmers Welfare;

(3) Joint Secretary to the Government of India dealing with the Agriculture and Farmers Welfare in the Department of Agriculture, Cooperation and Farmers Welfare;

(4) Joint Secretary to the Government of India dealing with the Ayurveda, Unani, Siddha, Sowa Rigpa, Yoga and Naturopathy and Homoeopathy in the Ministry of AYUSH;

(5) Joint Secretary to the Government of India dealing with the Biotechnology in the Department of Biotechnology;

(6) Joint Secretary to the Government of India dealing with the Environment and Climate Change in the Ministry of Environment, Forest and Climate Change;

(7) Joint Secretary to the Government of India dealing with the Forests and Wildlife in the Ministry of Environment, Forest and Climate Change;

(8) Joint Secretary to the Government of India dealing with the Indian Council of Forestry Research and Education in the Ministry if Environment, Forest and Climate change;

(9) Joint Secretary to the Government of India in the Ministry of Earth Sciences;

(10) Joint Secretary to the Government of India in the Ministry of Panchayati Raj;

(11) Joint Secretary to the Government of India in the Department of Science and Technology in the Ministry of Science and Technology;

(12) Joint Secretary to the Government of India dealing with the Scientific and Industrial Research in the Ministry of Science and Technology;

(13) Joint Secretary to the Government of India in the Ministry of Tribal Affairs;

Members appointed on Annual rotational basis under clause(c) of sub-section (4) of section 8:

(14) Member-Secretary, State Biodiversity Board of Rajasthan.

(15) Member-Secretary, State Biodiversity Board of Arunachal Pradesh.

(16) Member-Secretary, State Biodiversity Board of Tamil Nadu.

(17) Member-Secretary, Union territory Biodiversity Council of Andaman and Nicobar Islands.

Non official members under clause (d) of sub-section (4)of section 8:

(18) Dr. Alka Rao (upto 05.09.2026)

(19) Dr. Joy Kumar Meiteilaishram (upto 05.09.2026)

(20) -----

(21) Dr. Gouri Joshi (upto 05.09.2026)

(22) Shri Hanchinal R. Ramappa (upto 05.09.2026)

Member Secretary under clause (e) of sub-section (4) of section 8:

(23) Dr. B. Balaji, Member-Secretary

2. The term of members shall be for a period indicated against their names under paragraph 1 of this notification.

[F. No. J-22018/46/2003-CSC(BC) Vol. II]

RAGHU KUMAR KODALI, Adviser/Scientist 'G'

Note.-*The principal notification was published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii) vide number S.O. 1147 (E), dated the 1st October, 2003 and subsequently amended vide notifications numbers S.O. 497 (E), dated the 15th April 2004; S.O. 262 (E), dated the 22nd February, 2007; S.O. 389 (E), dated the 15th February, 2010; S.O. 3299 (E), dated the 31st October, 2013; S.O.1351 (E), dated the 7th April, 2016;S.O. 897 (E), dated the 21st March,2017; S.O.1850 (E), dated the 11th June, 2020; S.O. 1720(E), dated the 30th April, 2021 and last amended vide S.O. 4037 (E), dated the 6th September 2023.*

Uploaded by Dte. of Printing at Government of India Press, Ring Road, Mayapuri, New Delhi-110064
and Published by the Controller of Publications, Delhi-110054.

GORAKHA NATH YADAVA
Digitally signed by GORAKHA NATH YADAVA
Date: 2025.01.18 11:31:38 +05'30'